

Annexure 1															
Name of the Corporate debtor: M/s. Bilpower Limited; Date of commencement of liquidation: 14.07.2022 and appointment or amended on 03.05.2023 (Change of Liquidator); List of stakeholders as on :23.11.2023															
List of Secured financial creditors															
S No	Name of Creditors	Identification No	Details of claims received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claims	Amount covered by security interest	Where security interest relinquished ? (Yes/No)	Details of Security Interest	% share in total amount of claims admitted					
1	State Bank of India	1	01.09.2022	5,46,33,66,536	5,46,33,66,536	Form D	Details given below	Yes	Details given below	85.34	0	0	0	0	
	Sub Total			5,46,33,66,536	5,46,33,66,536					85.34	-	-		-	

The below given Details of Security available with bank.

SI No.1 Current Assets and Plant & Machinery + Factory land and Building situated at plot Nos.444/441/446 and 447,GIDC ,POR Ramangamdi, Taluka Baroda and District Baroda (In the name of the corporate Debtor)---Estimated Value of Rs.6.21 Crores (As per Valuation Report dated 23.11.2017 by Kakode & Associates)

SI No.2 Current Assets and Plant & Machinery + Gala No.D-10 & D-11, Khasra No.117, Village Raipur, Paragna Bhagwanpur, Tehsil Roorkee , District Haridwar , State Uttaranchal (In the name of the corporate Debtor)---Estimated Value of Rs.0.26 Crores (As per Valuation Report dated 23.11.2017 by Kakode & Associates)

Guarantee:

SI No.1 Shri Rajendra Kumar Choudhary -----Personal Guarantee

SI No.2 Shri Naresh Kumar Choudhary -----Personal Guarantee

SI No.3 Bil Energy Systems Limited-----Corporate Guarantee